

(ख) उनमें से कितनी याचिकाएं विचाराधीन हैं और कितनी याचिकाओं के बारे में निर्णय किया जा चुका है ?

**गृही-कार्य मन्त्री (श्री यशवन्तराव चव्हाण)** (क) और (ख). जनवरी, 1966 से 15 मई, 1967 तक राष्ट्रपति द्वारा 205 दया याचिकाएं प्राप्त की गईं। 155 दया याचिकाओं पर निर्णय किया जा चुका है और 50 विचाराधीन हैं।

### स्वर्णकारों को रियायतें

**220. श्री प० ला० बारूपाल :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार स्वर्णकारों के बच्चों को, जिन्हें कि स्वर्ण नियन्त्रण अध्यादेश के फलस्वरूप हानि हुई है, सरकार द्वारा ली जाने वाली तथा भारतीय प्रशासनिक सेवाओं की परीक्षाओं में बैठने के लिये पांच वर्षों की रियायत देने के बारे में सोच रही है ; और

(ख) यदि नहीं, तो क्या उन स्वर्णकारों को जीविका उपार्जन के लिये खेतीयोग्य भूमि नहीं दी जा सकती ?

**गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्याचरण शुक्ल) :** (क) सरकार के पास ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

(ख) स्वर्णकारों के पुनर्वास से संबंधित योजनाओं में एक ऐसी योजना है जिसमें राज्य शासन द्वारा उन्हें सहायता दी जाती है। यह सहायता उसी आधार पर दी जाती है जिस पर कि खाद्य एवं कृषि मंत्रालय द्वारा भूमिहीनों के पुनर्वास के लिये सहायता दी जाती है। अन्तर यही है कि स्वर्णकारों के परिवारों को दिये जाने वाले कर्ज का पूरा भार केन्द्रीय शासन वहन करता है।

### राजस्थान के मुसलमान

**221. श्री प० ला० बारूपाल :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि राजस्थान के हजारों मुसलमान जो 1947 में भारत के विभाजन के बाद पाकिस्तान चले गये थे, 1955 में अवैध रूप से फिर भारत वापस आ गये और बीकानेर, गंगानगर, जैसलमेर, बाड़मेर, जालौर आदि जिलों में बस गये हैं ; और

(ख) यदि हां तो इस बारे में क्या कार्यवाही की गई है ?

**गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्याचरण शुक्ल) :** (क) और (ख). सूचना एकत्रित की जा रही है और यथा शीघ्र प्राप्त होते ही सदन के सभा पटल पर रख दी जायेगी।

### राजस्थान में पाकिस्तानी नागरिकों का प्रवेश

**222. श्री प० ला० बारूपाल :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सैकड़ों पाकिस्तानी नागरिक बिना पारपत्र के भारतीय क्षेत्र में आते हैं और राजस्थान के मार्ग से वापिस चले जाते हैं ; और

(ख) यदि हां, तो उन्हें रोकने के लिए कार्यवाही न करने के क्या कारण हैं ?

**गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) :** (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

### Archaeological Circles

**223. Shri Siddayya :** Will the Minister of Education be pleased to state:

(a) the basis on which Archaeological Circles have been formed in the country;

(b) whether the Expert Committee under the Chairmanship of General Wheeler recommended a separate Circle for Mysore with headquarters at Bangalore; and

(c) if so, the action taken thereon?

**The Minister of State in the Ministry of Education (Shri Sher Singh):**

(a) The Archaeological circles have been formed keeping in view several factors such as number of monuments, geographical distribution of areas, existing means of communications and administrative reasons.

(b) The Wheeler Committee has recommended redistribution of the existing circles and creation of an additional circle for the south appropriately having its headquarters at Bangalore. The new circle proposed by the Committee is to include only southern Districts of Mysore.

(c) The recommendations of the Committee have been accepted in principle and the matter is being examined further.

**Educational Problems of Scheduled Castes, Scheduled Tribes and Backward Classes**

**224. Shri Siddayya:** Will the Minister of Education be pleased to state:

(a) whether the Education Commission had set up a study group to look into the educational problems of the Scheduled Castes, Scheduled Tribes and the other Backward Classes in the country;

(b) whether the study group submitted a report to the Commission; and

(c) if so, the recommendations of the study group?

**The Minister of Education (Dr. Triguna Sen):** (a) Yes, Sir.

(b) Yes, Sir.

(c) The Report of this Working Group was duly considered by the

Education Commission and its important recommendations have been incorporated in Chapter VI (paras 6.59 to 6.75) of the Report of the Education Commission.

**Media of Instruction at University Stage**

**225. Shrimati Jyotna Chanda:** Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission propose to implement the recommendations of the State Education Ministers regarding the adoption of the regional languages as media of instruction at the University stage; and

(b) if so, when it will be implemented?

**The Minister of Education (Dr. Triguna Sen):** (a) and (b). The recommendations of the Conference of State Education Ministers held in April, 1967 have yet to be considered.

**Jobs for Students**

**226. Shri S. C. Jha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether any facility has been provided to students in seeking jobs while they are at schools and colleges and who want to work their way through schools and colleges; and

(b) if so, the nature thereof?

**The Minister of Labour and Rehabilitation (Shri Nathi):** (a) and (b). Information regarding opportunities for part-time jobs suitable for students is made available to student job-seekers by the Employment Exchanges as well as the University Employment Information and Guidance Bureaux. The Employment Service also renders suitable employment assistance to them.